

OFFICE OF THE CHIEF JUDICIAL MAGISTRATE::CHIRANG::KAJALGAON



Q U O T A T I O N

Dated Kajalgaon the 22nd Aug/2019

Sealed Quotation in closed cover are invited from the intending reputed Dealer/firms/suppliers for probable supply of below described inverter set and Air conditioner etc for use in the office of the undersigned during the financial Year 2019-20 and will be received at the office of the undersigned up to 3:00 P.M. on 29th Aug.2019.

Rates are to be submitted including of all taxes, Carrying Charge and fittings. The intended vendor/supplier shall have to quote/attach their GSTIN ,PAN, Bank details etc along with the quotation.

The undersigned reserves the right to accept or reject of quotation in any manner which shall be final.

Chief Judicial Magistrate
Chirang:: Kajalgaon

Particulars:

Name of Item	Description	Quantity	Rate(per unit)
Inverter	Brand :Luminous ,1450 v	01	
Inverter	Brand: Exide1500 v	01	
Inverter	Brand ; livguard 1500 v	01	
Battery	Brand :Luminous,220 Ah	01	
Battery	Brand:Luminous 200Ah	01	
Battery	Brand:Livguard 220Ah	01	
Battery	Brand:Exide 200 Ah	01	
Air conditioner	Brand:Voltas 1.5 ton	01	
Air conditioner	Brand:LG 1.5 ton	01	
Air conditioner	Brand: Godrej 1.5 ton	01	
Voltage stablizer	Brand:Luminous 130 v	01	
Voltage stablizer	Brand:Godrej 130 v	01	
Battery Trolley	Best Quality	01	
Clamp/Stand for A/c (ODU)	Best Quality	01	

Memo no. CJM/CHR/2015-19/Esstt/01/ 816-819

Dated Kajalgaon the 22nd Aug/2019.

Copy forwarded for information and necessary action to :

- 1.The District & Sessions Judge, Chirang Kajalgaon.
- 2.The Deputy Commissioner, Chirang Kajalgaon.
- ✓ 3.The System Officer, of Office of the Dist. & Sessions Judge, Chirang. He is requested to upload this in the Official Website.
- 4.Notice Board of the O/o the undersigned.

Chief Judicial Magistrate
Chirang, Kajalgaon (Assam)